[Shri Chinta Mohan]

- I. (1) A copy each (in English and Hindi) of the following papers, under subsection (1) of section 619A of the Companies Act, 1956:----
- (i) Twenty-second Annual Report and Accounts of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1990-91, to-gether with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1598/92].
- II. A copy each (in English and Hindi) of the following papers :
- (i) Memorandum of Understanding between the Government of India (Ministry of Industry Department of Heavy Industry) and the Instrumentation Limited for the year 1991-92. [Placed in Library. See No. LT 1599/92]. Limited for the year
- (ii) Memorandum of Understanding between the Government of India (Ministry of Industry Department of Heavy Industry) and the Bharat Heavy Electricals Limited for the year 1991-92. [Placed in Library. See No. LT-1600/92].
- (iii) Memorandum of Understanding between the Government of India (Mi-nistry of Industry-Department of Heavy Industry and the Maruti Udyog Limited, for the year 1991-92. [Placed in Library. See No. LT- 1601/921.
- (iv) Memorandum of Understanding between the Government of India (Ministry of Industry Department of Huta (Mi-nistry of Industry) and the Bharat Yantra Nigam Limited, for the year 1991-92. [Placed in Library. See No. LT-1602/92].
- III. A copy (in English and Hindi) of the Report of the Comptroller and Auditor General of India Union Go-vernment [No. 9 (Commercial) of 1991] relating to Nagaland Pulp and

Paper Company Limited, under clause (1) of article 151 of the Constitution, No. [Placed in Library. See LT-1624/92].

- I. Report (1990-91) of Employee's Provident Fund Organisation.
- II. Statements on the Action taken or proposed to be taken on Convention and Recommendation adopted at the 75th session of the International Labour Conference.

8. THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) Madam, I lay on the Table-

- I. A copy (in English and Hindi) of the Thirty-eighth Annual Report of Employees' Provident Fund Orga-nisation for the year 1990-91 on the working of the Employees' Provident Fund and Miscellaneous Provisions Aci, 1952 and Schemes framed there-under. [Placed in Library. See No. LT-1572/92].
- II. Statement (in English and Hindi) on the Action taken or proposed to be taken on Convention and Recommendation adopted at the 75th Session of the International Labour Conference held in June, 1988. [Placed in Library. See No. LT- 1603/92].

THE DEPUTY CHAIRMAN : There is a Bill to be withdrawn. (Interruptions)

थी बीरेन जे॰ शाह : मैडम, मैं बह करना चाहता हं ... (व्यवधान)

ज्यसभापति पहले बिल **विद डा** करवा लें ताकि िनिस्टर भी विदड़ा हो जाएं यहां से ।

भी वीरेन ० शाहाः मैडम, दी मिनट का है, सून सीजिए ।

उपसभापति : ठीक है, बोलिए ।